

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 123

CP (IB) No.56/Chd/Pb/2021

IN THE MATTER OF:

Gagan Fibres Pvt. Ltd.

...Petitioner/Operational Creditor

Vs.

MLG Exim Ltd

...Respondent/ Corporate Debtor

Under Section: 9, IBC, 2016

Order delivered on 17.04.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Ms. Swati Saluja, Proxy counsel

For the Respondent : Ms. Preeti Yadav, Proxy counsel

ORDER

In view of the Resolution of the Bar dated 16.04.2024, the Members of the Bar have abstained from Court work today.

Let compliance of the last order be made by learned counsel for the petitioner within one week. It would be the last opportunity. List the matter on 27.05.2024.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM